


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17	-	Hearing on IA	241/ 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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6.	MR. GAURAV JOSHI, SR.ADV MR. ROHAN BATRA, ADV MS. ALKA TRIPATHI, ADV.	PETITIONER	
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9	ANDRE PETER. FOR J SAGAR ASSOCIATES 9836695823	RESPONDENT NO.3	
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1.	RKS ASSOCIATES LLP, PCS FOR MCF	R-1	
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<del>2</del> <del>15</del>	NAMAN JHABARH 7919962100188	Respondent 2,4,5 7,8	
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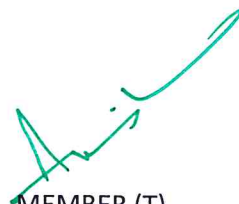
P.T.O.

Counsel for petitioner is *present* IA No.56/2017 is taken up today. We have heard the counsel appearing for petitioner in IA No.57/2017. The counsel suggested in the course of arguments that in the alternative, the Official Liquidator may be added as an additional respondent instead of amending the Respondent No.6 as represented by Official Liquidator in the place of the Managing Director Shri Vijay Mallya in the main petition. The counsel has no objection if Official Liquidator is made as additional Respondent No.9 to the main petition. The counsel for R-8 in IA No.57/17 reported that R-8 has no objection of the Official Liquidator is made as Respondent No.9 to the main petition without making amendment to Respondent No.6 Company represented by the Managing Director, Shri Vijay Mallya. Counsel for R-3 is present. Counsel for R-1 is also present. Counsels for R-1 and R-3 reported no objection if the Official Liquidator is made as Respondent No.9 without making any amendment to the Managing Director of the Respondent No.6 Company.

List it for orders on 03.10.2017.



MEMBER (J)



MEMBER (T)